NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 105/2017 T.P. Nos. 44-A/2016, 44-B/2016, 44-C/2016 With TP No. 44/397-398/NCLT/AHM/2016 (New) C.A. Nos. 273/2013, 9/2015, 13/2015 With C.P. No. 63/397-398/CLB/MB/2013 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2017

Name of the Company:

Sumer Singh & Ors.

V/s.

Rajputana Biotech Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. RANJEET SINGHRATHORE DIRECTOR

Resp. 142

Any

2.

ORDER

None present for Petitioner. Respondents no. 1 and 2 Mr. Ranjeet Singh Rathore present.

Petitioner counsel sent letter for adjournment. IA 105/2017 is pending for hearing before admission.

List the matter on 31.08.2017 for hearing as a last chance.

Petitioner is directed to get ready for the final hearing of the matter else further steps follows.

List IA 105/2017 along with main petition on 31.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 25th day of July, 2017.